

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 37 OF 2019 IN  
APPEAL NOS. 30 OF 2019 &  
IA NO. 1586 OF 2019**

**Dated: 11<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Kerala State Electricity Board Ltd.**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. P. V. Dinesh  
Mr. Mukund P. Unny  
Mr. Ashwini Kumar Singh

Counsel for the Respondent(s) : Mr. Aashish Anand Bernard  
Mr. Paramhans for R-2

Mr. Hemant Singh  
Mr. M. Chakravarty  
Mr. Nishant Kumar  
Mr. Tushar Srivastava  
Mr. Lakshyajit Singh Bagdwal for R-3

**ORDER**

Respondents may file Objection/reply, if any, to main Appeal on or before 23.10.2019 with advance copy to the other side.

As agreed by learned counsel for the parties, list the application for further hearing on **06.11.2019**.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/mkj*